

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4137
TO BE ANSWERED ON 04.01.2019

HIGH LEVEL COMMITTEE ON THE STATUS OF WOMEN

4137. KUMARI SUSHMITA DEV:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the High Level Committee on the Status of Women constituted in 2012 has submitted its report to the Ministry in 2015 and if so , the details thereof;
- (b) whether the said report has been tabled in the Parliament; and
- (c) if so, the details thereof, if not the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) to (c): The High Level Committee (HLC) on the Status of Women was set up in 2012 by the Ministry of Women & Child Development, to undertake a comprehensive study to understand the status of women since 1989. The HLC examined the overall status of women including, inter-alia, the socio-economic, health and nutritional, legal and political status, disaggregated by rural/urban, economic and social position and wherever possible by minority status. The Committee submitted its report to MWCD in June 2015 and the report is available at: <http://wcd.nic.in/documents/hlc-status-women>.
